

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 24.03.2022 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH)(Ins) No. 92/2022 & IA No. 214/2022	ZioHomes Pvt Ltd V Amit Shah Liquidator of Biodiversity Conservation (India) P Ltd & 2 Ors	Deepika Murali	
2.	Comp App (AT)(CH)(Ins) No. 93/2022 & IA No. 215/2022	L&T Infra Investments Partners V ReGen Powertech Pvt Ltd & 2 Ors	Cibi Vishnu	
3.	Comp App (AT)(CH)(Ins) No. 94/2022 & IA No. 220/2022	Giriraj Enterprises V ReGen Powertech Pvt Ltd & 2 Ors	Viruksham Legal	

## **For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
4.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svमितva Land Marks & 4 ors <b>With</b>	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
5.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnataka, Principal Secretary to Govt, Department of Industries & Commerce & anr <b>With</b>	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
6.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others <b>With</b>	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
7.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce <b>With</b>	Divyanshu Rai Naveen Hegde	M.S. Seshadri
8.	Comp App (AT)(CH)(Ins) No. 171/2021	Alok Kailash Saksena V Asst Commissioner of Commercial Tax & anr <b>With</b>	Divyanshu Rai Naveen Hegde	M.S. Seshadri R1
9.	Comp App (AT)(CH)(Ins) No. 172/2021	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors <b>With</b>	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
10.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3
11.	TA No. 89/2021 (Comp App (AT)(Ins) No. 791/2020) (PH)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr <b>WITH</b>	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1
12.	TA No. 90/2021 (Comp App (AT)(Ins) No. 926/2020) (PH)	Dhiren Shantilal Shah V Amma Lines Pvt Ltd & Anr	Nitesh Jain Dhiren S Shah	Niharika Sharma Karan Kohli -R1

<b>13.</b>	Comp App (AT)(CH)(Ins) No. 251/2021	Aljo Joseph V Dhanalaxmi Bank Ltd	V. k. Peer Mohamed Khan	Jasin Rose IRP Varun Srinivasan
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**For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>14.</b>	Comp App (AT)(CH)(Ins) No. 259/2021	N. K. Sanitations P Ltd & 2 Ors V Radhakrishnan Dharmarajan RP of Appu Hotels Ltd	S. Sathiyarayanan D. Pavithra	T. Ravichandran
<b>15.</b>	Comp App (AT)(CH)(Ins) No. 233/2021	Subbaraya Ananthar Durairaju V Indian Overseas Bank & 2 Ors	J. Vinoth R. Gopinath R. Panneerselvam	Ananda Gomathy Murugesan Caveator for R1 R3 Notice returned
<b>16.</b>	Comp App (AT)(CH)(Ins) No. 229/2021	Aayas Trade Services P Ltd V Mantri Developers P Ltd	Vinod Kumar Srinivasan	Shyam sundar
<b>17.</b>	Comp App (AT) (CH) No.34/2021	Macquarie SBI Infrastructure Investments Pvt Ltd & Anr V K. Sadananda Shetty & 14 Ors	K. Gowtham Kumar A.K. Athiban Vijay	Deepika Murali Caveator For R1-R5 Nithya Kalyani R6, R7, R9- R14 (Vakalat not filed) Giridharan R13

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For Assistance,

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**CELL : 99402 25692**
2. Court Officer - **PH No. : 044-2888 0450**  
**CELL : 7358522534**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**